# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 177 OF 2017

Dated: 30<sup>th</sup> August, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Uttar Bharat Hydro Power Pvt. Ltd. Vs.			Appellant(s)	
Uttrakhand Electricity Regulato	ory Co		Respondent(s)	
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandrar Mr. Shubham Arya	1	
Counsel for the Respondent(s) :		Mr. Buddy A.Ranganadhan	for R.1	
		Mr. Pradeep Misra Mr. Manoj Kr. Sharma Mr. Shanshank Pandit for R <sup>.</sup>	-2	

### <u>ORDER</u>

Learned counsel for respondent No.1 seeks three weeks more time to file reply. He may take steps to file the reply on or before 21.09.2017 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on 23.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson